

Destruction of agricultural land by private colonisers in National Capital Region (NCR)

1891 SHRI SURENDRA SINGH THAKUR : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Private Colonisers are operating in National Capital Region causing wanton destruction of agricultural land and vegetation in different States;

(b) if so, what steps are being taken by Government to check the private colonisers from indiscriminate colonisation of National Capital Region (NCR) in different States;

(c) whether Government have made any demarcation of agricultural and Housing Development land under N.C.R. scheme; and

(d) if so, in what manner Government would check the encroachments on agricultural land and its commercialisation for housing purpose only by private coloniser in different States under National Capital Region ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURA-SOLI MARAN) : (a) to (d) The Regional Plan 2001 for National Capital Region indicates broad land uses at the regional level and for the identified priority towns and the towns falling within the Delhi metropolitan area, based on satellite imageries- The land uses mainly indicated are as under :—

Urbanisable area green belt/green wedge, transport corridors' and : cultivated land-

The participating State Governments are expected to ensure the proposed land uses by using the available State laws for the purpose.

Problem of drinking water in Rajasthan

1892. SHRI RAMDAS AGARWAL : Will the Minister of AGRICULTURE be pleased to state:

(a) the number of villages in Rajasthan without facility of drinking water during 1987-88 and 1988-89;

(b) the number of such villages which were provided drinking water facilities during the above period;

(c) the provisions made by Government for providing such facilities to the villages still left uncovered; and

(d) by when all the villages in Rajasthan are likely to be provided with such facility and what are Government's schemes sanctioned for this purpose ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA) : (a) There were 4075 and 2974 problem villages (PVs) in Rajasthan without facility of drinking water at the commencement of years 1987-88 and 1988-89 respectively, (i.e. as on 1-4-87 and 1-4-88 respectively)-

(b) 1101 and 1689 such villages were provided drinking water facility during the above period respectively.

(c) An amount of Rs 36-66 crores has been allocated to the State Government under the Centrally Sponsored Accelerated Rural Water Supply Programme (ARWSP) in addition to a provision of Rs. 42 crores under the State Sector Minimum Needs Programme (MNP) for providing such facilities to the villages still left uncovered

(d) All the villages in Rajasthan are likely to be provided with such facility during the first two years of 8th Five Year Plan. Except for schemes for 62 PVs, schemes for remaining PVs have been cleared under ARWSP and MNP-

Drinking water facilities in Rajasthan

1893. SHRI RAMDAS AGARWAL : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of towns in Rajasthan which did not have the facility of drinking water during 1987-88 and 1988-89;

(b) the number of such towns which were provided with drinking water facilities during the above period, till date;

(c) the provisions made by the Union/State Governments for providing such facilities to the towns left uncovered; and

(d) by when all the towns in Rajasthan are likely to be provided with such facility and what are Government's schemes sanctioned for this purpose ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURA-SOLI MARAN) : (a) The Govt. of Rajasthan have reported that all towns in Rajasthan have been provided with drinking water facility prior to 1987-88.

(b) Does not arise.

(c) Does not arise.

(d) Does not arise.

Low Cost Housing Technology

1894 SHRI RAMDAS AGARWAL : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have formulated any guidelines for speedy promotion of innovative and low-cost housing technology and building material in the country;

(b) whether any discussion was organised recently in New Delhi in this regard, if so, what recommendations/views were expressed by the participants in this regard; and

(c) how many artisans/people have been trained during 1989-90 by HUDCO in low-cost construction skills and for producing building materials; State-wise, and whether any such centre has been opened in Rajasthan for training artisans, if so, details thereof and if not, the reasons therefor ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURA-SOLI MARAN) : (a) Government is actively promoting innovative and low cost housing technology and building materials through research and development, technology application and transfer. From time to time guidelines and recommendations of the expert groups have been circulated for application of low cost innovative technologies and building materials in housing construction.

(b) A Dialogue at Delhi was organised in January, 1990, wherein technologists, scientists, engineers, architects, State-level housing agencies and financing institutions and industrial development organizations participated. The recommendations *inter-alia* include:

(i) development of integrated framework for technology transfer